

SHRIMATI JHARNA DAS BAIDYA (Tripura): Sir, I also associate myself with what the hon. Member, Shri D. Raja has said.

SOME HON. MEMBERS: Sir, we also associate ourselves with what the hon. Member, Shri D. Raja has said.

MR. DEPUTY CHAIRMAN: Okay; okay. All names will be added. Now, Shri Ripun Bora.

Concern over dismal picture of Defence and Army's preparedness as reported by C&AG

SHRI RIPUN BORA (Assam): Sir, the issue, which I am going to raise, is a very important matter. It is concerned with the defence of our country. ...*(Interruptions)*... Please allow me to speak. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Just a minute. ...*(Interruptions)*... Just a minute. ...*(Interruptions)*... Let me hear the hon. Minister. ...*(Interruptions)*... Please be very brief. ...*(Interruptions)*...

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): Sir, I would like to inform the hon. House that we engage with everybody. I give time to every organization, which seeks time. Whenever they want, I discuss with them.

Secondly, we are not dismantling anything. We are reforming the regulators in order to give more autonomy to the institutes.

One more thing, the HEFA is a finance agency. It has nothing to do with what you have said.

MR. DEPUTY CHAIRMAN: Okay. Yes, Mr. Ripun Bora.

SHRI RIPUN BORA: Sir, the recent CAG Report is very alarming on three counts.

Number one, in 2013, the CAG had pointed out that there was acute scarcity of defence ammunitions. Today, in 2017, despite a lapse of four years, the Government has not taken up any steps in this direction.

Number two, major decisions had been taken for defence procurements from 2009 to 2013. But, today, in 2017, even after a lapse of four years, the Government has not even given approval for those procurements. This is a very dismal situation.

Number three, in 2013, the Defence Ministry had prepared a plan of ₹ 16,500 crores to fulfill the deficit of arms and ammunitions. But that has also not yet been implemented.

Number four, as far as our Navy is concerned, the CAG has reported about the very bad condition of Navy. During the period 2007 to 2016, thirty-eight accidents had taken place where our warships and submarines had damaged. This had happened because of the poor preparedness of our Navy to deal with such situations. To rectify and counter all such exigencies, the Indian Navy had founded one safety organization in 2014. But, due to non-approval of it by the Government, it is yet to be made functional. So, Sir, these are the points the CAG has raised.

In view of this, I request the Government to take necessary steps immediately.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I associate myself with the Zero Hour submission made by my colleague, Mr. Bora.

MR. DEPUTY CHAIRMAN: Okay. Mr. Sanjiv Kumar, I think, there is no time. You can give the notice for tomorrow.

श्री संजीव कुमार (झारखण्ड) : सर, अभी 1.5 मिनट बाकी हैं।

महादय, मोती लाल बास्के नाम का आदिवासी मजदूर, जो झारखण्ड के गिरीडीह जिले के ग्राम चिरुवाबेड़ा, ढोलकट्टा, जो कि मधुबन थाने के तहत ही आता है ...**(व्यवधान)**...

श्री नरेश अग्रवाल (उत्तर प्रदेश): महोदय, यह क्या हो रहा है, ये सारे लोग चेयर के रहते हुए उठ कर कैसे जा सकते हैं? ...**(व्यवधान)**...

श्री आनन्द शर्मा (हिमाचल प्रदेश): जी हां, सर, सदन उठने से पहले ही सारे मिनिस्टर उठ करके जा रहे हैं। ...**(व्यवधान)**...

श्री संजीव कुमार: पुलिस द्वारा गोली मारकर 9 जून, 2017 को नक्सली बता कर उसकी हत्या कर दी गई। ...**(व्यवधान)**...

श्री नरेश अग्रवाल: महोदय, यह सदन की अवमानना है। ...**(व्यवधान)**...

श्री आनन्द शर्मा: महोदय, यह बहुत गंभीर बात है। यह चेयर की ...**(व्यवधान)**...

श्री संजीव कुमार: महोदय, यह इस बात का ज्वलंत उदाहरण है कि ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Mr. Sanjiv Kumar, you may repeat your notice for tomorrow.

The House is adjourned till 2.00 p.m.